# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## RAJYA SABHA UNSTARRED QUESTION NO. 2921

TO BE ANSWERED ON 22.03.2021

#### **Draft EIA notification**

#### 2921. SHRI AYODHYA RAMI REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government intends to put into effect the draft Environmental Impact Assessment Notification, 2020 that seeks to replace the 2006 Notification, if so, the details thereof;
- (b) the intended impact thereof; and
- (c) whether Government has also considered its possible adverse effects on the ecosystem, if so, the details thereof and if not, the reasons therefor?

### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) to (c) The draft notification has not been finalized. The question does not arise.

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